## **Declaration or Assets and Liabilities**



Year-2022-2023

I, Sushma Kumari-I wife of Shri Sunil Kumar aged - 51 Years, belonging to Administrative Cardre (Bihar Legislative Assembly Secretariat) service and presently working as Assistant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	SI. No.	Description	Self	Spouse name (s) Sunil Kumar	Dependant-1	Dependant-2	Dependant-3
	(i)	Cash	57,000/-	5,000/-	Shalini Kumari (Daughter)	Saurabh Kumar (Son)	
7540 CEI		Companies	BiharVidhan Mandal Branch Rs1,31,082/- (2). F.D A/C in S.B.I. Vidhan Mandal Branch Rs7,14,103/-	(1). SB A/C in S.B.I. BiharVidhan Mandal Branch Rs5,746/- (2). F.D A/C in S.B.I. Vidhan Mandal Branch Rs 41,08,000/-	(1). SB A/C in S.B.I. BiharVidhan Mandal Branch Rs 3,316/- (2). Term Deposit in SBI Rs5,01,000/-	(1). SB A/C in S.B.I. BiharVidhan Mandal Branch Rs 7,105/-	NIL
	(iii)	Bonds, Debentures and shares in Companies	(1) Sahara Q shop Bond of Rs 13,500/- (2)Mutual fund Current Value-6,28,990/-	Current Value of Rs 50,83,781/-	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) Lic annual Premium Rs 2,818/- (2) The Co-operetive Banking Society Ltd., Patna Rs 35,873/- (3) NPS Tier1 of current Value Rs 3,05,658/-	(1). Health Insurance premium Value Rs29,452/- (2). NPS tier1 of current value Rs3,83,816/- (3). SCSS-15,00,000/- (4). PMVVY-14,76,000/-	NIL	NIL	NIL
	(v)	Motor Vehicles (details of make, etc.)	NIL	(1). Hero Honda Super Splander Value Rs 6,000/- (2). Maruti Alto Value Rs80,000/-	NIL	NIL	NIL
,	(vi)	Jewellery (give details of weight and value)	Gold - 425 gram (Approx.) of current Value Rs 22,21,900/- Diamond-20Ct. (Approx.) of current Value Rs 2,70,000/- silver-950 gms (Approx.) of current Value Rs 67,750/-	Gold - 10 gram (Approx.) of current Value Rs 53,000/-	Gold - 25 gram (Approx.) of current Value Rs 1,16,475/-	NIL	NIL
	(vii)	Other assets, such as values of claims / interests	NIL		NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Sushma Kumari

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Share in Ancestral Property as per HUF at P.O + Village Safiyabad Dist Gopalganj	NIL	NIL	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1820 Sq ft. land Mauza-Danapur Khata No279 survey Kheshra no- part of 1657 purchased on 21.12.1999 at Rs 1,15,000/-		NIL		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	406, Shiv Ganga Vihar Apartment Ambedkar path Khajpura, Patna Super buit up Area 1 190 Sq. ft. Purchaged Value Rs8,33,000/- Current market Value Rs,-50,00,000/- (Approx.)	NIL	NIL	
(v)	Other (such as interest in property)	NIL		NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to departments dealing with telephones	h NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs 71,364/- for the Assesment year 2022- 23 PAN NoAOKPK7948F	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-1274
Gender	■000 ■000	F (M/F)
Date of Birth :-		0 2 1 2 1 9 7 1 (DD/MM/YYYY)
Class/Group	ţ <del>-</del>	B (A/B/C)
Cadre	:-	Administrative Cadre, Bihar Legislative Assembly Secretariat Service
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	<b>(</b>	Gopalgani
**		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sushma Kumari

Name of Employee: Sushma Kumari-I

Place: PATNA

Designation:

Assistant

Date:-

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.